

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) The Ministry of Textiles is not aware of garments exporters taking their raw material and garments to Nepal and exporting them to USA and European countries from there.

(b) Exports of garments to USA and EEC Member-states during January-October, 1985 have been higher than the exports to these countries during the corresponding period of the last year. There is, therefore, no loss in foreign exchange or employment.

Looting in South Extension Part-II, New Delhi Branch of Canara Bank

2994. SHRI RAJ KUMAR RAI :
SHRI BANWARI LAL
PUROHIT :
SHRI BALASAHEB VIKHE
PATIL :

Will the Minister of FINANCE be pleased to state :

(a) whether some unknown persons burgled Rs. 3 lakhs from South Extension Part-II Branch of Canara Bank, New Delhi as reported in the 'Navbharat Times' of 14 November, 1985;

(b) if so, the number of persons arrested in this connection so far and the amount recovered from them;

(c) whether it is also a fact that although such a large amount was lying with the bank, no security guard was posted there; and

(d) if so, the steps Government are taking to check such type of burglaries ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The Delhi Police has reported that a burglary took place in the South Extension Part II (New Delhi) Branch of Canara Bank on the night between 12/13 November, 1985 involving an amount of Rs. 3,25,200. No person has been arrested so far in this connection nor has any amount been recovered.

(c) The bank's Security Guard was not on duty at the time of occurrence as it was a holiday. The security guard remains on duty during working hours only.

(d) The Delhi Police has reported that in order to strengthen security for banks, armed patrolling on motor-cycles and jeeps has been started in the area, specially near the banks. Area Security Plan has also been introduced to curb the crime. The other steps taken by the Delhi Police include the following :

- (i) Static pickets equipped with arms and wireless sets have been posted at strategic points.
- (ii) Day and night patrolling has been intensified and the staff put on duty is being properly briefed.
- (iii) Attempts are being made to make better coordination with the neighbouring States regarding exchange of intelligence pertaining to activities of criminals.

[English]

Misuse/Diversion of Funds by Sick Units Received from Banks/Financial Institutions

2995. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received reports about management of sick units engineering sickness deliberately in order to obtain assistance from financial institutions/banks and later on misusing or diverting the funds received from banks/financial institutions;

(b) if so, the details of such reports received during the last three years;

(c) the steps taken in such cases; and

(d) the steps proposed to ensure proper utilisation of such assistance for the purpose for which it has been sanctioned by the financial institution/bank ?